

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/03/2019

O.A./260/121/2013

LALITENDRA PRADHAN
-V/S-
D/O POST

ITEM NO:56

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. On the previous date i.e., on 07.01.2019 also no one was present on behalf of the applicant. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>